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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2019

PRESENT: 1.Hon'ble Member (J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For Final hearing	Sec 10 of I&B code 2016	M/s Cryo- Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7

ADVOCATE FOR PETITIONER/s: M. S. VISWANATHAN,
K. S. VADIVELU
94488-55070


T. T. Jindal


ADVOCATE FOR RESPONDENT/s: SUDHIR B.S
Advocate for Respondent No 18
9036022988

BSSudhi

ORDER

Counsel for Corporate Applicant is present. Counsel for Financial Creditor is present. Counsel for Financial Creditor reported objections already filed. For hearing. Registry is directed verify and put up the objections filed on behalf of Financial Creditor. List it for hearing on **10.05.2019**.


MEMBER (T)


MEMBER (J)

Shruthi

Verified


Court Officer